

ITEM NO.1613

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFER PETITION(S)(CIVIL) NO(S). 2429/2023

PREETI ANAND

Petitioner(s)

VERSUS

KAMALDEEP ANAND

Respondent(s)

(FOR ADMISSION and IA No.188855/2023-STAY APPLICATION and IA No.188856/2023-EXEMPTION FROM FILING O.T. )

Date : 22-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Tanya Agarwal, Adv.  
Mr. Nikhil Srivastav, Adv.  
Mr. Gaurav Kalra, Adv.  
Mrs. Shubhangi Tuli, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable in six weeks.

In the meanwhile, there shall be stay of further proceedings in Matrimonial Case No.4277 of 2022 titled as "*Kamaldeep Anand vs. Smt. Preeti Anand*" pending before the Court of Principal Judge, Family Court, Lucknow provided that the petitioner-wife files the written statement in the aforesaid case, if not already filed within a period of one month from today.

(KAVITA PAHUJA)  
COURT MASTER (SH)

(RAM SUBHAG SINGH)  
COURT MASTER (NSH)